
(2024) 01 MAD CK 0140

Madras High Court

Case No: Criminal Original Petition No. 820 Of 2024

Vinoth Arokkiam

APPELLANT

Vs

State

RESPONDENT

Date of Decision: Jan. 19, 2024

Acts Referred:

Indian Penal Code, 1860 " Section 229A, 302

Citation: (2024) 01 MAD CK 0140

Hon'ble Judges: C.V.Karthikeyan, J

Bench: Single Bench

Advocate: R.Parthiban, L.Baskaran

Judgement